

being made to strictly enforce the provisions of the Child Marriage Restraint Act. Towards this end, circulars have been issued by the State Government to all District Collectors.

Apart from this, the Information Education Communication Bureau, (Medical & Health Department) and Women & Child Development of the State Government is making efforts to mobilise public opinion against this social evil. Efforts are being made to raise awareness among the public about the evil consequences of child marriages through "Prabhat Pheri", "Nukkad Natak", Seminars, workshop, folk medias and other publicity measures.

A special drive on the occasion of Akha Teej for prevention of child marriage is taken up every year and appeals are issued by authorities in Newspapers, pamphlets, handbills etc.

Through the efforts of various NGOs, Women and Child Development Department and State administrative machinery, an awareness has been raised against the child marriage. There has been a check to a great extent on celebration of child marriages. During the year 1994, 714 child marriages were actually prevented. A large number of child marriages have been prevented during the current year too.

[English]

Swedish Cosmetic Company

2897. SHRI UDAYSINGRAO GAIKWAD : Will the Minister of INDUSTRY be pleased to state :

(a) whether some Swedish Cosmetic Company known as Oriflame International propose to set up a manufacturing base in India for domestic marketing and exports at Noida;

(b) if so, whether the project is a joint venture with Rollscan India Limited; and

(c) if so, the details and terms thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI) : (a) and (b). Yes Sir, M/s Oriflame International AB Sweden have been granted foreign collaboration approval to set up a joint

venture company in India at Noida, U.P. with M/s Rollscan (I) Ltd., New Delhi.

(c) M/s Oriflame International AB, Sweden have been granted foreign collaboration approval No. FC-II : 420 (95)/130(95) dated 15th June, 95 for setting up a joint venture company in India with M/s Rollscan (I) Ltd. at Noida, UP to manufacture or to get manufactured from other units and market Oriflame's range of products in India. The range of products includes cleansers, moisturisers, various types of creams, after shave lotion, lipsticks, facial powder, nail polish etc. The approval is subject to the following conditions among others :-

(i) Royalty of 5% on internal sales and 8% on exports subject to tax for a period of five years during the period of agreement.

(ii) The proposed joint venture shall not manufacture items reserved for small scale sector and in case the joint venture decides to manufacture the reserved items at a later stage, it will have to undertake to export atleast 75% of its production of items reserved for the small scale sector.

(iii) The outflow of foreign exchange on account of dividend payment will be balanced by export earnings.

Prime Minister's Rozgar Yojana

2898. SHRI HARIBHAI PATEL : Will the Minister of INDUSTRY be pleased to state :

(a) the number of people belonging to SC and ST benefited under the Prime Minister's Rozgar Yojana in Gujarat during the last two years and till date;

(b) whether the Government have achieved the reservation target in the State and other parts of the country during the above period;

(c) if not, the reasons therefor; and

(d) the steps taken by the Government to achieve the target during this time limit?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM) : (a) and (b). The details of SC/ST achievements in Gujarat and total achievements in the country are as under :